

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid on the Table; Shri V. Narayanasamy.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri Vayalar Ravi, I beg to lay on the Table a copy of the Airports Authority of India (Major Airports) Development Fees Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 597(E) in Gazette of India dated the 2nd August, 2011 under Section 43 of the Airports Authority of India Act, 1994.

(Placed in Library, See No. LT 4832/15/11)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): I beg to lay on the Table a copy of the Statement (Hindi and English versions) regarding proposal to reject the Award given by the Board of Arbitration in Compulsory Arbitration Reference No. 5 of 1993 announced on 09.07.1999 for grant of Cash Handling Allowance to certain Post Office Staff.

(Placed in Library, See No. LT 4833/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table a copy of the Notification No. G.S.R. 442(E) (Hindi and English versions) published in Gazette of India dated the 9th June, 2011 making certain amendments, mentioned therein, in the Second Schedule to the Right to Information Act, 2005 under sub-section (3) of Section 24 of the said Act.

(Placed in Library, See No. LT 4834/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2009-2010.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2009-2010, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, Aligarh, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4835/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Himachal Pradesh, Kangra, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Himachal Pradesh, Kangra, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Himachal Pradesh, Kangra, for the year 2009-2010.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
(Placed in Library, See No. LT 4836/15/11)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Kerala, Kasaragod, for the year 2009-2010.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Kerala, Kasaragod, for the years 2008-2009 and 2009-2010, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Kerala, Kasaragod, for the year 2009-2010.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
(Placed in Library, See No. LT 4837/15/11)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi University, Arunachal Pradesh, for the year 2008-2009.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi University, Arunachal Pradesh, for the year 2008-2009.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
(Placed in Library, See No. LT 4838/15/11)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2009-2010, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2009-2010.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
(Placed in Library, See No. LT 4839/15/11)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Paschim Banga Sarva Siksha Mission, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Paschim Banga Sarva Siksha Mission, Kolkata for the year 2009-2010.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
(Placed in Library, See No. LT 4840/15/11)
- (13) A copy of the Consolidated Annual Accounts (Hindi and English versions) of the Visva-Bharti, Santiniketan, for the year 2009-2010, together with Audit Report thereon.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
(Placed in Library, See No. LT 4841/15/11)
- (15) A copy of the Annual Accounts (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2009-2010, together with Audit Report thereon.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
(Placed in Library, See No. LT 4842/15/11)
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Office Rajiv Gandhi Shiksha Mission Chhattishgarh, Raipur, for the year 2009-2010, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Project Office

Rajiv Gandhi Shiksha Mission Chhattishgarh, Raipur, for the year 2009-2010.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 4843/15/11)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2009-2010.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 4844/15/11)

(21) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report for the year 2008-2009 and Annual Report and Audited Accounts of the University of Delhi for the year 2009-2010 within the stipulated period of nine months after the close of respective the accounting years.

(Placed in Library, See No. LT 4845/15/11)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री सचिन पायलट): महोदया, मैं अधिनियम, 2008 की धारा 87 की उपधारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखना चाहता हूँ :

(एक) सूचना प्रौद्योगिकी (उचित सुरक्षा पद्धति और प्रक्रिया तथा संवेदनशील व्यक्तिगत आंकड़े अथवा सूचना) नियम, 2011 जो 13 अप्रैल, 2011 के भारत के राजपत्र में अधिसूचना संख्या सा.का.ि.न. 313(अ) में प्रकाशित हुए थे।

(दो) सूचना प्रौद्योगिकी (मध्यवर्ती दिशानिर्देश) नियम, 2011 जो 13 अप्रैल, 2011 के भारत के राजपत्र में अधिसूचना संख्या सा.का.ि.न. 314 (अ) में प्रकाशित हुए थे।

(तीन) सूचना प्रौद्योगिकी (साइबर कैफे के लिए दिशानिर्देश) नियम, 2011 जो 13 अप्रैल, 2011 के भारत के राजपत्र में अधिसूचना संख्या सा.का.ि.न. 315 (अ) में प्रकाशित हुए थे।

(चार) सूचना प्रौद्योगिकी (इलेक्ट्रॉनिक सेवा परिदान) नियम, 2011 जो 13 अप्रैल, 2011 के भारत के राजपत्र में अधिसूचना संख्या सा.का.ि.न. 316 (अ) में प्रकाशित हुए थे।

(Placed in Library, See No. LT 4846/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Neyveli Lignite Corporation Limited and the Ministry of Coal for the year 2011-2012.

(Placed in Library, See No. LT 4847/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): I beg to lay on the Table a copy each of the following Papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Telecommunications Consultants India Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2011-2012.

(Placed in Library, See No. LT 4848/15/11)

(2) Memorandum of Understanding between the Mahanagar Telephone Nigam Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2011-2012.



-

-